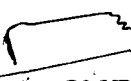


In The Central Administrative Tribunal Jaipur Bench, Jaipur

OA/TA/MP No. 38/2002 (CP 79/2001) OA 23/97

Harak Chand Verma Versus V. D. Gupta & or.

Date of Order	Orders
4-7-2002	Mr. S.L. Songara - Counsel for the applicant The learned counsel for the applicant submits that he wants to withdraw this Misc. Application and he may be permitted to file a duly constituted Misc. Application. Prayer granted subject to limitation, if any. Misc. Application NO. 38/2002 stands disposed of.  M. L. CHAUDHARY MEMBER (JUDICIAL)  (H. O. GUPTA) ADMINISTRATIVE MEMBER